(4) A copy of Notification No. S.R.O 373(E) (Hindi and English versions, published in Gazette of India dated the .22nd July, 1975 making certain amendment to Notification No. S.R.O. 1317 dated the 9th June, 1956, issued under clause 5 of the Cotton Textiles (Export Control) Order, 1949. [Placed in Library. See No. LT-10062/76].

RAILWAY CONVENTION COMMITTEE

(i) MINUTES

SHRI B. S. MURTHY (Amalapuram): I beg to lay on the Table the following Minutes of the Railway Convention Committee/Sub-Committee:—

- (1) Minutes of First to Seventeenth, Nineteenth, Twentieth, Twenty-second to Twenty-fourth and Twenty-eight sittings of the Railway Convention Committee, 1973.
- (2) Minutes of First to Sixth Sittings of the Sub-Committee of the Railway Convention Committee, 1973 on Requirements and Availability of Wagons.

(ii) ELEVENTH REPORT

SHRI B. S. MURTHY (Amalapuram): I beg to present the Eleventh Report of the Railway Convention Committee on Rate of Dividend for 1976-77 and other Ancillary Matters.

COMMITTE ON GOVERNMENT ASSURANCES

TWELFTH REPORT

SHRI B. K. DAS CHOWDHURY (Cooch Behar): I beg to present the Twelfth Report of the Committee on Government Assurances.

PUBLIC ACCOUNTS COMMITTEE

HUNDRED AND EIGHTY-SECOND AND HUN-DRED AND EIGHTY-FOURTH REPORTS

SHRI H. N. MUKHERJEE (Calcutta-North East): I beg to present the fol-1900 LS-5 lowing Reports of the Public Accounts
Committee: —

- (1) Hundred and eighty-second Report relating to Films Division (Minisof Information and Broadcasting) on Paragraph 49 of the Report of the Comptroller and Auditor General of India for 1972-73, Union Government (Civil).
- (2) Hundred and eighty-fourth Report on Action Taken by Government on the recommendations contained in their Hundred and thirty-sixth Report relating to Import of Hop Plants (Department of Agriculture).

COMMITTEE ON PUBLIC UNDER-TAKINGS

SEVENTY-SIXTH REPORT

SHRI NAWAL KISHORE SHARMA (Dausa): I beg to present the Seventy-sixth Report of the Committee on Public Undertakings on Action Taken by Government on the recommendations contained in their Fifty-sixth Report on Indian Drugs and Pharmaceuticals Limited.

12.05 hrs.

BUSINESS OF THE HOUSE

THE MINISTRY OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH): With your permission, Sir, I rise to announce that Government Business in this House during the week commencing from 12th January, 1976, will consist of:—

- Consideration of any part discussed item of Government Business carried over from today's Order Paper.
 - (2) Consideration and passing of: -
 - The Election Laws (Extension to Sikkim) Bill, 1976.
 - (ii) The Imports and Exports (Control) Amendment Bill, 1976.